

**Central Administrative Tribunal
Principal Bench**

**CP No.289/2015
in
OA No. 2322/2013**

New Delhi this the 10th day of March, 2016

**Hon'ble Dr. B.K. Sinha, Member (A)
Hon'ble Dr. Brahm Avtar Agarwal, Member (J)**

Shri Arpan Sangwan,
S/o Shri Samarth Sangwan,
R/o H.No. 60 HTM Colony,
Ratgarh Road, Hisar, Haryana

- Petitioner

(By Advocate: Mr. Ajesh Luthra)

VERSUS

1. Amitava Bhattacharyya,
Chairman,
Staff Selection Commission,
Headquarters, Block No.12,
CGO Compex, Lodhi Road,
New Delhi-3
2. Amitava Bhattacharyya,
Chairman,
Staff Selection Commission,
Northern Region, Block No.12,
CGO Compex, Lodhi Road,
New Delhi-3
3. Shri Rohit Katiyan,
Deputy Director (Admn.)
Narcotics Control Bureau,
West Block No.1, Wing No.5,
RK Puram, New Delhi-110066
4. Shri L.C. Goyal,
Ministry of Home Affairs,
Through its Secretary,
North Block, New Delhi

-Respondents

(By Advocates: Mr. SM Arif for respondent nos. 1 & 2 and Mr. Rajeev Kumar for respondent nos. 3 and 4)

ORDER (Oral)

Dr. B.K. Sinha, Member (A):

Mr. Rajeev Kumar, learned counsel appearing for respondent nos. 3 and 4, submits that full compliance to the order of the

Tribunal dated 04.12.2014 has been made and the petitioner has been reinstated in service vide order dated 09.03.2016, copy of which was produced before the court. He also submits that an affidavit to this effect has been filed today. Accordingly, Contempt Petition is closed with liberty to the petitioner, if any grievance still survives, he may seek legal remedy available to him under law. Notices issued to the respondents stand discharged.

(Dr. B.A. Agarwal)
Member (J)

(Dr. B.K. Sinha)
Member (A)

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